413 Bills Introduced

के साथ म्युवल झशवरस्टेंडिंग करनी पड़ेगी, एटमोस्फिधर बनाना पड़ेगा । इसके साय ही जो शर्तें मैंने कही हैं वे भी जरूरी होंगी।

इन झब्दों के साथ मैं श्री कामथ जी के बिल का सिद्धातत: समर्थन करता हूं।

समापति महोबय: इस बिल के लिए दो घंटेका समय निर्धारित है।

**भी हरि विष्णु कामय :** भाज तो सवाल उठता नही है। एक पंटा इस विल के लिए 20 तारीख को दिया जाना चाहिए।

समापति महोदयः मैं यही कह रहा या कि इसका एक घटा बचा है। जो प्राडवेट मेम्ब संविल्स की कार्यावलि का दिन होगा, उस दिन यह का जाएगा।

## 18.00 hrs.

### GRAINS BOARD BILL\*

SHRI YADVENDRA DUTTA (Jaunpur): I beg to move for leave to introduce a Bill to provide for establishment of an autonomous Board for fixation of minimum prices every year of all the agricultural commodities in the nature of foodgrains and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for establishment of an autonomous Board for fixation of minimum prices every year of all the agricultural commodities in the nature of foodgrains and for matters sconnected therewith."

, The motion was adopted.

SHRI YADVENDRA DUTT: I introduce the Bill. 18.01 hrs

# BACKWARD AREAS DEVELOP-MENT BOARD BILL\*

SHRI YADVENDRA DUTT (Jaunpur): I beg to move for leave to introduce a Bill to provide for the establishment of an autonomous Board for all-sided development of all economically backward areas of the country.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of an autonomous Board for all-sided development of all economically backward areas of the country."

The motion was adopted.

SHRI YADVENDRA DUTT: I introduce the Bill.

### 181 hrs.

#### ANTI-ESPIONAGE BILL\*

SHRI YADVENDRA DUTT (Jaunpur): I beg to move for leave to introduce a Bill to provide for capital punishment to spies for espionage in Indua and their summary trial.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for capital punishment to spies for espionage in India and their summary trial."

The motion was adopted.

SHRI YADVENDRA DUTT: I introduce the Bill.

<sup>\*</sup>Pablished in Gavette of Infill Extraordinary, Part II, section 2, dated ?-4-78.